

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER	:		
PETITION NUMBER	:	CP/39/2017	
NAME OF THE PETITIONER(S)	:	SOUTHERN MICA PRODUCTS LIMITED	
UNDER SECTION	:	14(1)	

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

No. 10.00

ORDER

No representation on both sides. The report of ROC has been received. Matter is posted for arguments. Put up on 01.08.2017 at 10.30 A.M.

S. S. Vijayaraghavan.
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)